

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI M. VENKAIAH NAIDU): (a) to (c) Permission to uplink/downlink a private satellite TV channel in India is granted by Ministry of Information and Broadcasting as per the Policy Guidelines for Uplinking or Downlinking of TV channels. Similarly permission to broadcast FM Radio is granted as per Policy Guidelines of FM Radio (Phase III). No permission has been granted by this Ministry to any Pakistani TV or Radio Channel to broadcast in India. Therefore, the question of banning the same or monitoring their content does not arise.

Allocation for Smart City Mission in 2015-16

*172. PROF. M. V. RAJEEV GOWDA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total budgetary allocation for the Smart City Mission in the year 2015-16 and whether these funds have been fully utilized;

(b) if so, the percentage of funds directed towards the proper development of water supply, sewerage, drainage and constructing smart toilets in Smart City projects; and

(c) the total percentage of funds directed towards mobility, smart parking facilities and smart transit?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU):

(a) The total Budgetary Allocation to Smart City Mission in the Financial Year 2015-16, was ₹ 1,496.20 crore. ₹ 1,475.38 crore was released.

(b) and (c) Use of funds is given in the Smart City Proposal (SCP) of 20 Smart Cities. The SCPs of 20 Smart Cities indicate that for water supply 9.32%, sewerage and drainage 7.93%, smart toilets 0.02%, mobility 12.38%, smart parking 2.02% and smart transit 5.52% of the total of ₹ 48,063 crore have been earmarked.

Complaints by allottees of DDA Housing Scheme 2014

*173. SHRI P. BHATTACHARYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether in Housing Scheme 2014, DDA has allotted EWS flat as a LIG flat to public and taken money of LIG flats even though these EWS flats do not meet standard of LIG norms;

(b) whether various complaints have already been made by allottees but no action taken, if so, the details thereof;